

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO.146 of 1994.

Between

Dated: 8.2.94.

1. K.Satyanarayana, 2. V.Sripaalam, 3. V.S.Nishakarachary,
4. K.Sudhakar, 5. M.Rajaram, 6. G.Venkateswarlu, 7. N.Gangadhar,
8. S.Panchakshari, 9. E.Venkatadri, 10. S.Suresh kumar, 11. E.Yadalaiah,
12. M.Srinivas, 13. S.Amareswar Rao, 14. S.Balakrishna, 15. T.Venkates,
16. V.Venkat Kanna, 17. S.Pullaiah, 18. M.Raghunathan, 19. M.Ravinder,
20. M.Zilani Basha, 21. D.Gopala krishna, 22. M.Ram Mohan,
23. B.Srinivas, 24. Bhagvanth, 25. T.V.D.Prasad Rao, 26. A.Prashanth,
27. M.Vijay kumar, 28. B.Mencher, 29. B.Laxmappa, 30. P.Ram Babu,
31. K.Venkata Suamy, 32. A.Venkatachary, 33. S.Eswareiah, 34. S.Nag-
35. A.Hanumanaiah, 36. D.S.P.Sharma, 37. M.Vijay kumar,
38. S.V.Arun Dutt, 39. L.Vinay sagar, 40. V.Sankarath Dasarath,
41. Y.Ramana, 42. A.Chandran, 43. K.P.C.Sekhar, 44. S.Vidya Sagar,
45. V.Sudheerkumar, 46. B.Raja Sekhar, 47. B.Vijaya kumar,
48. Abhinand kumar, 49. R.John Wesley.

And

Applicants

1. Union of India represented by Secretary, Ministry of Personnel and Training, New Delhi.
2. Union Public Service Commission represented by its Secretary, Dhoolpur House, New Delhi.

Respondents

Counsel for the Applicants : Sri J.Sudheer
Counsel for the Respondents : Sri. N.R.Devaraj, Sr. CGSC

CORAM:

Hon'ble Mr. Justice V.Neeladri Rao, Vice Chairman
Hon'ble Mr. R.Rangarajan, Administrative Member

The Hon'ble Tribunal made the following order:-

The relief claimed in this OA is similar to the relief claimed in O.A.131/94. We feel that in this OA also the same interim relief which was given as per the order dt. 8.2.94 in OA. 131/94 has to be given.

Notice before admission. Until further orders, the respondents are restrained from rejecting the applications of these applicants if received in time, only on the ground that they have crossed 28 years or that they appeared for some years in these examinations, if they had not crossed 33 years as on the cut off date notified for Civil Services Examination, 1994. Post on 8.4.94, for replies in the meanwhile.

CERTIFIED TO BE TRUE COPY

Date.....
 Court Officer
 Central Administrative Tribunal
 Hyderabad Bench
 Hyderabad

Sd/-
Deputy Registrar(Judl)

Copy to:-

1. Secretary, Ministry of Personnel and Training, Union of India, New Delhi.
2. Secretary, Union Public Service Commission, Dhoolpur House, New Delhi.
3. One copy to Sri. J.Sudheer, advocate, CAT, Hyd.
4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
5. One spare copy.

Ran/-